straightway. But I would like to refer in particular to the question of the Union Territory of Delhi which the Minister can easily answer. I would like to know whether, in view of the 20-point programme and the commitment of the National Apex Body, in DCM and other big units in Delhi, in actual terms, the participation of labour and working class is taking place in management. If it is not so what is the action which the Government proposes to take.

SHRI RAGHUNATHA REDDY: The scheme which has been proposed by the Government for the purpose of participation of the working class in industrial undertakings is at the industrial level and at each industrial level it is only at shop floor and plant levels. That is to say, they have joint council at the plant level and the shop council at the shop floor level. The scheme does not contemplate the working class representatives to be taken at the management level, at the level of Board of Directors. At that level it is not contemplated. And, as far as the particular question, where he refers to DCM and others, is concerned, I do not have the information. He may put a separate question. It is a matter to be dealt with by the Delhi Administration.

SHRI TRIDIB CHAUDHURI: The National Apex Bodies were formed after the promulgation of emergency. It was expected that some urgency should be there about the implementation of the decisions of the Apex Body. If the recommendations of the Apex Bodies remained only advisory, what is the particular use of multiplying these bodies, in spite of the fact that we have an emergency.

SHRI RAGHUNATHA REDDY: It is not merely a question of bipartite body constituted for the purpose of advising the Government. These apex bodies at the national level have been formed by including the representative of the working class and employers, so that, the bipartite bodies, by way of taking decisions on certain matters, may be able to influence the working class on one side and the employers on the other side, to implement these decisions. It is not as if no decision has been taken because quite a number of decisions have been implemented by the representatives of the working class as well as the employers. Some of the problems have been solved. It is true, that there are still some problems which are facing a difficult situation and in certain cases the advice given by the Apex Body was not fully implemented.

I do not want the House or the hon. Member to have the impression that the apex body decision is not implemented. In certain cases the decisions are implemented and in certain cases, there are certain knotty problems.

WRITTEN ANSWERS TO QUESTIONS

रेलवे की बढ़ी हुई आय को बनाए रखने के उपाय

*101. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में आपात स्थिति की घोषणा के बाद से रेलवे की आय में वृद्धि हुई है ;

(ख) रेलवे राजस्व में वृद्धि किन-किन स्रोतों से हुई है ; और

(ग) सरकार ने आय में वृद्धि को बनाये रखने तथा इसे और आगे बढ़ाने के लिये क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री मुहम्मद शफी कुरेशी) : (क) और (ख). एक विवरण सभा पटल पर रख दिया गया है ।

(ग) आपात स्थिति घोषित किये जाने के बाद रेलों पर टिकट जांच अभियान तेज कर दिये गये हैं । इन अभियानों के फलस्वरूप 1-7-75 से 30-11-75 की अवधि के दौरान 10,67,786 व्यक्ति बिना टिकट यात्रा करते हुए अथवा गलत टिकटों के साथ पकड़े गये और उनसे 1,42,49,3,07 रु० की रेलवे को देय राशि वसूल की गयी जबकि गत वर्ष इसी अवधि के दौरान ऐसे 7,48,298 व्यक्ति पकड़े गये थे जिनसे 1,02,03076,रु० की रेलवे को देय राशि वसूल की गयी थी । जांच कार्य तेजी के साथ जारी है ।

स्वस्थ औद्योगिक सम्बन्धों और अनुशासन की भावना में वृद्धि के कारण रेलें चौतरफा परिचालन कार्यकुशलता प्राप्त करने में समर्थ रही है । माल के लदान पर कड़ी निगाह रखी जा रही है जिसमें उत्तरोत्तर वृद्धि हुई है । कोटा, प्रतिबन्धों आदि के रूप में यातायात के संचलन पर पाबन्दियों को हटा दिया गया है । अन्तर्नगरीय सुपर माल गाड़ियों का संचलन तेज कर दिया गया है ताकि माल को तेजी से भेजा जा सके । और माल डिब्बों की बेहतर उपलब्धता सुनिश्चित की जा सके । रेल द्वारा भेजे जाने के लिए और अधिक यातायात आकर्षित करने के उद्देश्य से रेलों की विपणन और बिक्री संबन्धी कार्यकलापों को तेज कर दिया गया है । ऊंची दर वाले कुछ पुण्यों को संचलन के लिए ऊंची प्राथमिकता प्रदान की गयी है । इन प्राथमिकता वाली पुण्यों के लदान पर विशेष निगाह रखी जाती है ।

विवरण

आपात स्थिति घोषित होने से पूर्व के 3 महीनों की अवधि की तुलना में आपातस्थिति घोषित होने के बाद के तीन महीनों में हुई आमदनी

(रुपये/करोड़)

	अप्रैल, 1975 से जून, 1975 तक की अवधि (आपात घोषणा से पूर्व)	जुलाई, 1975 से सितम्बर, 1975 तक की अवधि (आपात घोषणा के बाद)	जुलाई, 1974 से सितम्बर, 1974 की अवधि (गत वर्ष)
यात्री	133.28	113.85	95.88
अन्य कोचिंग	17.60	20 79	19 65
माल	270.48	277.44	216.33
विविध	9.94	11.82	8.71
कुल	431.30	423 90	340.57

Workers' Participation in Industry

*102. SHRI M. KALYANASUNDARAM: Will the Minister of RAILWAYS be pleased to state the steps taken by his Ministry to implement the scheme for workers' participation in Industry at Shop Floor and plant level?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): In accordance with Government Resolution issued on 30th October 1975 by the Ministry of Labour instructions have been issued to the General Managers of three Production Units viz., Chittaranjan Locomotive Works, Diesel Locomotive Works and Integral Coach Factory to set up an appropriate number of Shop Councils and a Joint